NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD >

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

ME (IN CAPITAL)

DESIGNATION _ Advante SIGNATURE

S. GANESH

REPRESENTATION BY WHOM & C. C. a...

ORDER

Counsel for petitioner called but absent. No representation. Counsel for respondent present and submitted that they are intending to settle the matter and the process of settlement is in the final stage. He prayed time for reporting the final outcome of the same. He is also directed to inform the next date of hearing to the petitioner for his presence and submissions. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)